

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

---

**ORDERS OF THE BENCH**

---

**Date of Order: 9.4.2015**

OA No.291/00054/2015

Mr. P.N.Jatti, Proxy Counsel for

Mr. Anand Sharma, Counsel for the applicant.

Mr. S.M.Khan, Counsel for the respondents.

The Ld. Counsel for the applicant submits that applicant has joined at the new place to which he was transferred. He seeks to withdraw the case. The OA has become infructuous.

In view of the submissions made by the Ld. Counsel for applicant the O.A. is dismissed.

  
(JUSTICE HARUN-UL-RASHID)  
JUDICIAL MEMBER

Adm/